NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.107/2016 RT NO.47/2017

Jagdambe Enterprises

... Petitioner

Versus.

Neumatic Tubes Pvt. Ltd.

...Respondent

Present: Mr. M K Mittal, Advocate for petitioner.

Learned counsel for the petitioner submits that the notice was issued by the Hon'ble Punjab and Haryana High Court where the matter was earlier pending and the same was served upon the respondent in July, 2016. However, there is no report of the Registry of the Hon'ble High Court nor the petitioner filed any affidavit of service. Learned counsel for the petitioner seeks time to file appropriate application with affidavit of service along with the postal receipt of despatch of the notice and the Track Report of the Post Office. Let the same be filed at least three days before the date fixed.

List the matter on 15.03.2017.

(Justice R.P. Nagrath) Member(Judicial)

(Deepa Krishan) Member (Technical)

February 23, 2017 arora